

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.525/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Basant Kumar Berlia-Versus-Registrar of Companies, W B		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

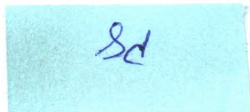
**19.01.2018 (S.No.111) – Basant Kumar Berlia Vs. Registrar of
Companies West Bengal.**

ORDER

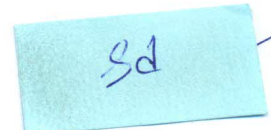
No one is present from both sides.

This case was reserved for order. But before passing the order it came to our notice that ROC has filed the detailed para-wise reply against which no opportunity was given for filing rejoinder. Copy of ROC report may be served on the petitioner and petitioner may file rejoinder within 15 days from today. Petitioner is further directed to file Balance Sheet for the financial years 2014-2015 along with the other documents in support of claim within 15 days.

List on 22.02.2018.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)